

III. अखिल भारतीय अधिनियम, 1951 की धारा शिकायत और पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(1) भारतीय प्रशासनिक सेवा, (संवर्ग पद संख्या का नियतन) दूसरा संशोधन नियमावली, 1995 को प्रकाशित करने वाली सा०का०नि० सं० 477 दिनांक 18 नवम्बर, 1995।

(2) भारतीय प्रशासनिक सेवा, (वेतन) दूसरा संशोधन नियम, 1995 को प्रकाशित करने वाली सा०का०नि० सं० 478 दिनांक 18 नवम्बर, 1995।

(3) भारतीय वन सेवा, हिमाचल प्रदेश संवर्ग के संबंध में भारतीय वन सेवा (संवर्ग पदों की संख्या का नियतन) विनियमावली, 1966 का संशोधन करने वाली सा०का०नि० सं० 479 दिनांक 18 नवम्बर, 1995।

(4) भारतीय वन सेवा (संवर्ग पदों की संख्या का नियतन) छठा संशोधन विनियमावली, 1995 को प्रकाशित करने वाली सा०का०नि० सं० 480 दिनांक 18 नवम्बर 1995।

(5) भारतीय वन सेवा, (वेतन) पांचवां संशोधन नियमावली, 1995 को प्रकाशित करने वाली सा०का०नि० सं० 481 दिनांक 18 नवम्बर, 1995।

I. Report and Accounts (1994-95) of various Tyre, Tannery, Paper, Cables, Plate and Vessels, Steel, Bridge and Roof, Bhari Udyog, Salts, Industrial Development and other Companies.

II. Report and Accounts (1994-95) Automotive Research Association of India, Pune and MOU between Govt. of India and Bhari Yantra Nigam Ltd. and Andrew Yule and company Ltd.

III. Notifications of the Ministry of Industry.

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (DR. C.

SILVERA): Madam I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—

(i) (a) Annual Report and Accounts of the Tyre Corporation of India Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library, *see* No. LT-8500/95]

(ii) (a) Twenty-sixth Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library, *see* No. LT-8501/95]

(iii) (a) Forty-eight Annual Report and Accounts of the NEPA Limited, Nepanagar, Madhya Pradesh, for the year 1994-95, together with the auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report. [Placed in Library, *see* No. LT-8502/95]

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| <p>(iv) (a) Forty—third Annual Report and Accounts of the Hindustan Cables Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-8503/95].</p> <p>(v) (a) Twenty-ninth Annual Report and Accounts of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-8918/95].</p> <p>(vi) (a) Thirty-fifth Annual Report and Accounts of the Tungabhadra Steel Products Limited, Karnataka, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-892TV9S]</p> | <p>(vii) (a) Annual Report and Accounts of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-B919/95]</p> <p>(viii) (a) Annual Report and Accounts of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-8921/95].</p> <p>(ix) (a) Thrity-sixth Annual Report and Accounts of the Hindustan Salts Limited, Jaipur, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.</p> <p>(b) Statement by Government accepting the above Report. [Placed in Library, <i>see</i> No. LT-8922/95]</p> |
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(x) (a) Fortieth Annual Report and Accounts of the National Industrial Development Corporation Limited, New Delhi, for the year 1994-95, together with the auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library, *see* No. LT-8924/95]

(xi) (a) Annual Report and Accounts of the Andrew Yule and Company Limited, Calcutta, for the year 1994-95, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.
[Placed in Library, *see* No. LT-8925/95]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the Automotive Research Association of India, Pune, for the year 1994-95, together with the Auditors' Report on the Accounts.

(b) Statement by Government accepting the above Report.
[Placed in Library, *see* No. LT-8506/95]

(ii) Memorandum of Understanding between the Government of India (Ministry of Industry — Department of Heavy Industry) and Bharat yantra Nigam Limited, for the year 1995-96.

[Placed in Library, *see* No. LT-8508/95]

(iii) Memorandum of Understanding between the Government of India (Ministry of Industry — Department of Heavy Industry) and Andrew Yule and Company Limited, for the year 1995-96,
[Placed in Library, *see* No. LT-8807/95]

III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Industry, under subsection (6) of section 3 of the Essential Commodities Act, 1955:—

(1) S.O. No. 797(E), dated the 20th September, 1995, notifying the Simplex Mills Co. Ltd., Village Changora, Tehsil Gondia, District Bhandara, Maharashtra as a mill producing newsprint.

(2) S.O. No. 798(E), dated the 20th September, 1995, notifying the Pudumjee Pulp & Paper Mills Ltd., Thergaon, Chinch wad, District Pune, Maharashtra as a mill producing newsprint.

(3) S.O. No. 911(E), dated the 18th November, 1995, notifying the Gaurav Paper Mills, Village Hardoll, Tehsil Bramhapuri, District Chandrapur, Maharashtra as a mill producing newsprint.

[Placed in Library for (1) to (3) *see* No. LT-8499^5]

I. Report and Accounts (1994-95) of various Power and Electrification Corporations.

II. Report and Accounts (1994-95) of National Power Training Institute, Faridabad and Central Power Research Institute, Bangalore and MOU between Govt, of India and R.E.C. and N.H.P.C. and N.T.P.C. Ltd.

THE MINISTER OF STATE IN THE
MINISTRY OF POWER (SHRIMATI